

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.20 OF 2018

In the matter of:

Hyderabad Pollution Controls Ltd & Ors.

Appellant

Vs

S. Radhakrishnan & Anr

Respondents

Present:Mr. K. Rajendran and Mr. Surabh Jain, Advocates for appellant.

Mr. Virender Ganda, SR. Advocate with Dr. S.V. Ramakrishna, Advocates for R1 and R2.

Mr. Vishal Ganda, Mr. A. MITra, Ms Shelly Khanna, Mr Anand Singh Sengar, Ms Shreya Jain, Mr A. Maheshwari, Advocates for R3 and R4.

ORDER

09.08.2019- Due to paucity of time the matter could not be taken up. List the appeal for hearing on **29th August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn